

PATNA HIGH COURT

NOTICE

It is hereby informed to all users, including Advocates, Litigants, and Court Staff, using the eCourts Services Mobile App that an upgraded version (Version 4.0) will be rolled out shortly.

In this regard, all users are required to mandatorily take a backup of their saved case data using the “**Export**” feature available in the current version of the mobile application.

The last date for completing the backup process has been **extended up to 13.05.2026**.

Failure to take backup may result in permanent loss of saved case data during the upgradation process.

All concerned are advised to complete the backup within the stipulated time.

This notice may be treated as urgent.

The 09th May, 2026

By the order of Hon'ble the Chief Justice

§ 09/05/26

Registrar General